

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.08.2019

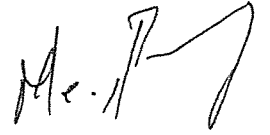
PRESENT: SHRI. B.S.V PRAKASH KUMAR, MEMBER – (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER – (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. Ramany Mayyappan
for N.P. Vijay Kumar.
Lead by R. Sankaranarayanan

Counsel for Petitioner



2. A. Prabhakaran
A. PRABHAKARAN
for M/S. S. RAMASUBRAMANIAN
& ASSOCIATES

Counsel for Respondents,
1, 2, 4 to 7



ORDER

At request of both the sides, list this matter on 11.09.2019 at 10.30 A.M.

(ANIL KUMAR B)
MEMBER (TECHNICAL)
ghk

(B.S.V. PRAKASH KUMAR)
MEMBER (JUDICIAL)